

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1643
ANSWERED ON:05.03.2015
FDI IN RENEWABLE ENERGY SECTOR
Antony Shri Anto

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is encouraging Foreign Direct Investment (FDI) in Renewable Energy Sector;
- (b) if so, the details thereof including FDI in Renewable Energy Sector during the last three years and the current year, year-wise and country-wise;
- (c) whether Government is providing any investment protection to this sector; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes, Madam, country-wise Foreign Direct Investment (FDI) inflow during the last three years and during April-December 2014 is enclosed at Annexure.

(c)&(d): The Section 61 (h) of the Electricity Act 2003 states the following:-

"The Appropriate Commission shall, subject to the provisions of this Act (read Electricity Act 2003), specify the terms and conditions for the determination of tariff, and in doing so, shall be guided by the following, namely:- (h) the promotion of co-generation and generation of electricity from renewable sources of energy."